

Date: 11/09/2019

# **NOTICE**

Advocates and parties appearing in-person are hereby informed that, a **List of Ready Certified Copy Applications for Year 2017 and Certified Copy Applications in Objection for Year 2017 and 2018** is hereby displayed. The Certified Copies as notified and shown in the list enclosed herewith may be collected and Objections if any in the above mentioned applications be removed **within 15 working days**, failing which the said applications will be treated as disposed off.

The above mentioned applications are notified on the Notice Board of the Decree Departement (Certified Copy) of this office as well as on official website of E-Courts (<https://districts.ecourts.gov.in/mumbai-citycivil-court>) under 'Latest Announcements'.

sd/-  
A. N. Mhaskar  
**Asstt. Registrar**  
Decree Dept.(C.G.)

**Encl : List of Ready Certified Copy applications and Certified Copy Applications in Objection.**

**Ready Certified Copy Applications**  
**for Year 2017**

Sr. No.	U/O	Appln. No.	Appln. Year	Suit Type	Suit No.	Suit Year	Name of Applicant
1	O	1136	2017		2971	2013	Chandrakant N. Chavan
2	O	1232	2017		2728	2016	Adv. Vijay J. Shikhal for Defendants
3	O	1236	2017		38	2017	Adv. S. G. Lakhani for Plaintiff
4	O	1344	2017		3299	2011	Adv. Mr. Santosh R. Shetty for Plaintiffs
5	O	1345	2017		3409	2011	Adv. Mr. Santosh R. Shetty for Plaintiffs
6	O	1347	2017		3758	2012	Adv. Mr. Santosh R. Shetty for Plaintiffs
7	O	1385	2017		2411	2009	Shri. P.K. Pandit (Government Pleader) Adv For Defendant
8	O	1440	2017	Stamp No.	2822	2017	Adv. O.A. Das for Plaintiff
9	O	1558	2017		1653	2014	Adv. Mr. S.R. Shetty for Plaintiffs
10	O	1604	2017		8435	1998	CIDCO
11	O	1612	2017		9100	1999	CIDCO
12	O	1666	2017		3703	2007	MDP & Partners Adv for Plaintiffs
13	O	1758	2017		900	2015	Singhi and Co.
14	O	1786	2017		778	2013	Shri. P.K. Pandit (Government Pleader)
15	O	1903	2017		7598	2003	Consulta Juris Adv for Plaintiff
16	O	2008	2017		1525	2015	M.V. Kini & Co. Adv for Plaintiff
17	O	2031	2017		3414	2011	Goenka Law Associates
18	O	2059	2017	Stamp No.	4723	2017	Adv. Rahul D. Matkari for Plaintiff
19	O	2145	2017		2761	2016	Shri. P.K. Pandit (Government Pleader) Adv for Defendants
20	O	2234	2017		1614	2014	Hegde & Associates Adv for Plaintiff
21	O	2235	2017		1615	2014	Hegde & Associates Adv for Plaintiff
22	O	2302	2017		1380	2016	Nahush Shah Legal Adv for Plaintiff
23	O	2303	2017		1353	2016	Nahush Shah Legal Adv for Plaintiff
24	O	2341	2017		4339	2009	Harakhchand & Co. adv for Defendant

Sr. No.	U/O	Appln. No.	Appln. Year	Suit Type	Suit No.	Suit Year	Name of Applicant
25	O	2388	2017		1495	2011	Ajit Kenjale for deft.
26	O	2389	2017		1494	2011	Ajit Kenjale for deft.
27	O	2391	2017		1492	2011	Ajit Kenjale for deft.
28	O	2392	2017		1490	2011	Ajit Kenjale for deft.
29	O	2393	2017		1488	2011	Ajit Kenjale for deft.
30	O	2397	2017		1489	2011	Ajit Kenjale for deft.
31	O	2398	2017		1487	2011	Ajit Kenjale for deft.
32	O	2399	2017		1496	2011	Ajit Kenjale for deft.
33	O	2399	2017		1496	2011	Ajit Kenjale for deft.
34	O	2444	2017		3947	2013	Jaymala Raut
35	O	2492	2017		900	2015	Singhi & Co. Adv for Defendant
36	O	2582	2017		229	2016	Adv. S.G. Lakhani for Plaintiff
37	O	2605	2017	Stamp No.	8125	2017	Adv. Prasad M. Gaonkar
38	O	2688	2017		7553	1997	A.K. Saxena Adv for Plaintiff
39	O	2718	2017		9465	1993	Pravin D. Patel
40	O	2753	2017		8941	2017	Adv. Nitesh Acharya
41	O	2769	2017		4360	2011	M/s. Legal Vision Adv for Plaintiff
42	O	2944	2017		2735	2015	Sutapa Saha
43	O	2952	2017		4966	2008	Ms. Eventa A. Gonsalves Adv for Defendant No.3
44	O	2956	2017	Stamp No.	2062	2017	Noman Jafri Adv
45	O	2992	2017		5098	2012	Adv. V.B. Tiwari for Plaintiff
46	O	3045	2017		6814	2003	Manilal Kher Ambalal & Co. Adv for Plaintiff
47	O	3058	2017	Stamp No.	2602	2017	M/s. Shah & Sanghavi Adv for Defendant No.4
48	O	3331	2017		3630	2009	Rajesh J.Yadav Adv for Plaintiff
49	O	3335	2017		4678	2010	V.K.Nair Adv for Plaintiff
50	O	3374	2017		9436	2000	Jamshed Ansari Adv for Appellant
51	O	3396	2017		9291	1994	Messrs Little & co. adv for Plaintiffs
52	O	3556	2017		1009	2016	Adv. Shabana Salmani
53	O	3562	2017		8608	1998	Pradip shukla & co

Sr. No.	U/O	Appln. No.	Appln. Year	Suit Type	Suit No.	Suit Year	Name of Applicant
54	O	3638	2017		8613	1999	Adv. Ramakant Paranjpe for Defendant No.2
55	O	3674	2017		2900	2012	Aijaz Ansari
56	O	3691	2017		174	2016	Kenny Thakkar Adv for Plaintiff
57	O	3702	2017		4966	2008	M/s. Mannadiar & Company Adv for Defendant No.2
58	O	3799	2017		2570	2014	Shri. P.K. Pandit (Government Pleder)
59	O	3829	2017	Stamp No.	9183	2017	Adv. P.G. Parkar for Plaintiff
60	O	3830	2017	Stamp No.	9083	2017	Adv. P.G. Parkar for Plaintiff
61	O	3836	2017	Exe.Appln.	112	2013	Ganesh G. Jadhav /AIMCO Pesticides Ltd.
62	O	3854	2017		8035	1996	Nitin R. Gandhi adv for Defendant No.4
63	O	3894	2017		8544	1998	Pradip Shukla & Co. adv for Plaintiff
64	U	3815	2017		3807	2008	Lambay & Co. adv for Plaintiff
65	U	4328	2017		3036	2009	Adv. R.C. Kaushik for Plaintiff
66	U	6496	2017		839	2014	Sachin Kanse
67	U	7908	2017		4611	2010	S S P Legal for Plaintiff
68	U	7909	2017		3739	2010	S S P Legal for Plaintiff
69	U	8640	2017		1637	2017	Sachchidanand Rai (Defendant No.3)
70	U	8730	2017		705	2016	The Law Point Adv for Plaintiff
71	U	8907	2017		6529	2004	M/s. A.R. Bamne & Co. Adv for Defendant No.2
72	U	9176	2017		3024	2013	J. Shekhar & Co. Adv for Plaintiff
73	U	9190	2017		560	2016	Adv. S.S. Manjrekar for Defendants
74	U	9251	2017		7784	2004	R.K.Valvi Adv for Defendent
75	U	9305	2017		8613	1999	D.H. Law Associates Adv for Defendant
76	U	11833	2017		5535	1995	Ms. Sutapa Saha Adv for Plaintiffs

**Certified Copy Applications in Objection**  
**for Year 2017 and 2018**

Sr. No.	U/O	Appln. No.	Appln. Year	Suit No.	Suit Year	Name of Applicant
1	O	1025	2017	3948	2008	M/s. Legal Vision Adv for Plaintiff
2	O	1183	2017	8917	2000	MR. Geraldus D'Souza
3	O	1278	2017	3019	2011	Adv. Amit Hirel/ Anand Gugale for Respondent
4	O	1453	2017	7055	1995	Rayesh Chandra D. Patel (Applicant in person)
5	O	1610	2017	8321	1986	CIDCO
6	O	1620	2017	4626	2011	Pramod K. Gautam
7	O	2064	2017	1047	2013	Ms. Kranti Sarwade Adv for Defendant No.1
8	O	2460	2017	1304	2009	Sanket Mungale Adv for Plaintiff
9	O	2564	2017	326	2016	Anselm Carvalho (Defendant )
10	O	2692	2017	1781	1985	Pavan S. Patil
11	O	3044	2017	10157	1987	M/s. Sunil & Co. Adv for Defendant No.1
12	O	3332	2017	4544	2009	Vaibhavi Kadu Adv for Applicant
13	O	3333	2017	1719	2001	M/s Ashwin Pandya & Asso Adv for Plaintiff
14	O	3491	2017	7751	1985	Bipin Seth (Third Party Application)
15	O	3644	2017	216	2016	M/S Thakore Jariwala & Asso
16	U	3604	2017	675	2015	Adv. Ajay Prashar & Adv Rajni Sinha
17	U	3832	2017	4254	1995	Adv. Vikas C. Rele for Defendant
18	U	3964	2017	2146	2017	Diamondwala & Co. Adv for defendant
19	U	4108	2017	8665	1994	Adv. A.M. Vernekar for Defendant No.1(a) (b) & (c)
20	U	7815	2017	3135	2014	Mahesh Shah & Co. Adv for Plaintiff
21	U	8943	2017	2696	2006	Vinod Fazar Singh (Applicant in person-Defendant)
22	O	2659	2018	8622	1992	M/s. Halai & Co. Adv for Plaintiff
23	O	3310	2018	6956	2013	Adv. Arti S. Kamble
24	U	2736	2018	4180	2007	Kalpesh J Nansi Adv for Plaintiff
25	U	4845	2018	4165	2009	M/s. N.N. Vaishnawa & Co. Adv for Defendant No.1
26	U	5286	2018	5732	2006	Chetan N. Mehata (Adv. For. Plaintiff)

